

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1264/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Abhyudaya Co-Operative Bank Ltd.  
V/s.  
Trust House Commerce Center Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Adv Mayank Bagle i/b Dhanshree Panchal	Advocate for Respondent	
2	Naresh Trivedi. i/b PRS Legal	Practicing Company Secretary	

8<sup>th</sup> December, 2017 by Consent.



**ORDER**

**C.P. No. 1264/I&BP/NCLT/MB/MAH/2017**

1. Learned Representatives of both the sides are present.
2. By consent, adjourned to **8<sup>th</sup> December, 2017**.

**Sd/-**

**Bhaskara Pantula Mohan**  
**Member (Judicial)**

Dated: 10.11.2017

vk

**Sd/-**

**M.K. Shrawat**  
**Member (Judicial)**